

(8)

Central Administrative Tribunal
Principal Bench

C.P. No. 40 of 2001
in
O.A. No. 2124 of 2000

New Delhi, dated this the 16th April, 2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

S/Shri

1. Prem Pal Singh S/o Shri Mihi Lal
 2. Brij Bhushan S/o Shri O.P. Bhatia
 3. Subhash Chand S/o Shri Brahm Dutt
 4. M.M. Kashyap S/o Shri Nanak Chand
 5. Dilip Kumar S/o Sardari Lal
 6. Ram Sumer S/o Shri Mutter
 7. Sita Ram S/o Shri Brij Lal
 8. Prem Pal Singh S/o Shri Siya Ram
 9. Ramesh Kumar S/o Shri Sant Ram
 10. Shankerpal Singh S/o Shri Ram Chander
 11. Rakesh Kumar S/o Shri Manohar Lal
 12. Om Parkash S/o Shri Bihari Lal
 13. Fate Singh Meena S/o Shri Budhi Singh
 14. Nikka Ram S/o Shri Babu Ram
 15. Mangat Ram S/o Shri Gilu Ram .. Applicants
- (By Advocate: Shri Yogesh Sharma)

Versus

Shri Vinod Sharma,
Divisional Railway Manager,
Northern Railway, Delhi Division,
New Delhi.

.. Respondent

(By Advocate: Shri Rajeev Bansal)

ORDER (Oral)

S.R. ADIGE, VC (A)

Both counsel state that nothing further

/ 7

9

2

survives in the C.P. Accordingly the C.P. is
dropped. Notices discharged.

A. Vedavalli
(Dr. A. Vedavalli)
Member (J)

S. R. Adige
(S.R. Adige)
Vice Chairman (A)

karthik